

**GOVERNMENT OF KERALA****Abstract**

GAD- Covid-19- strong possibility of a widespread outbreak of Novel Corona Virus (COVID-19) lockdown in the entire state of Kerala - regulations under Section 2 of the Epidemic Diseases Act, 1897 and The Disaster Management Act- round the clock war room in government secretariat-head of war room changed-orders issued

DEPARTMENT

G.O.(Rt)No.1286/2020/GAD Dated,Thiruvananthapuram, 28/03/2020

Read 1 GO (Ms) no. 49/2020/GAD dated 23.03.2020

2 GO (Rt) 1269/2020/GAD dated 26.03.2020

3 Note no. 50/Prl.Secy/Ind& Norka/2020 dated 26.03.2020 from
Dr. K Ellangovan IAS

ORDER

As a mechanism to monitor and supervise the Covid-19 containment activities in the State, Government, as per order read as paper 2 above, has set up a round the clock War Room, headed by Dr. K Ellangovan IAS, in the South Conference Hall, Government Secretariat

Now Government are pleased to order that the Shri K R Jyothilal IAS, Principal Secretary, Transport, GAD & Devaswam will head the War Room instead of Dr. K Ellangovan IAS

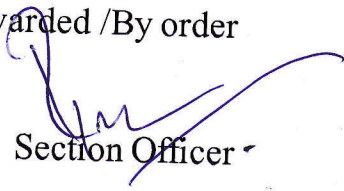
(By order of the Governor)
K R JYOTHILAL
PRINCIPAL SECRETARY

To:

Additional Chief Secretary, Home & Vigilance Department
State Police Chief, Thiruvananthapuram
Principal Secretary, Revenue Department
Principal Secretary, LSG Department
Principal Secretary, Transport Department

Principal Secretary, Industries Department
Principal Secretary, Health Department
All Additional Chief Secretaries/ Principal Secretaries/ Secretaries
Officers concerend
All District Collectors
All District Police Chiefs
All Heads of Departments
Private Secretary to Chief Minister
Private Secretary to Minister for Health & Family Welfare Department
Private Secretary to Minister for Revenue Department
Private Secretary to all Ministers
Special Secretary to Chief Secretary
Director, I & PRD/ Web and New media
Office copy/ Stock File

Forwarded /By order


Section Officer